

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**REVIEW APPLICATION NO. 060/00015/18 IN  
ORIGINAL APPLICATION NO.060/00824/2016**

**Chandigarh, this the 26<sup>TH</sup> day of July, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Vandana Yadav d/o Sh. Anil Kumar, r/o H.No.1413, Sector 25,  
Bhaskar Colony, Chandigarh.

**.....Applicant.**

(Present: None)

Versus

1. Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi, through its Registrar.
2. Central Administrative Tribunal, Chandigarh Bench, Sector 17, Opposite Shivalik View Hotel, Chandigarh, through its Registrar.
3. Administrative Member/Head of the Department, Chandigarh Bench, Central Administrative Tribunal, Chandigarh.
4. Iqbal Singh (SC) Multi Tasking Staff, Chandigarh Administrative Tribunal, Chandigarh to be served through the Registrar, CAT Chandigarh.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. This case has been called twice. However, none appeared on behalf of the applicant. Same was the position even on the last date of hearing also. It seems that the applicant has no interest in pursuing the matter.

2. Accordingly, the R.A. is dismissed in default, for non-prosecution. M.A.NO. 060/00558/2018 also stands disposed of accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 26.07.2018**

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